

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 1st May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.

....Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Ms. Mandakini Ghosh for R.2, 12, 16

ORDER

Written Notes has been filed by the learned counsel for the Appellant.

Post the matter for hearing on **28.05.2014.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson